GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UN-STARRED QUESTION NO. 1204

ANSWERED ON MONDAY, JULY 25, 2022/ SRAVANA 3, 1944 (SAKA)

COMPANIES OWNED BY SCHEDULED TRIBES

QUESTION

1204. SHRI NABA KUMAR SARANIA:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) the details of the Scheduled Tribes owned companies registered in the country;
- (b) the amount of CSR fund spent by them during the last five years;
- (c) the number of companies of North-Eastern States which have spent CSR fund on different activities;
- (d) the details of the total number of registered and at present operational companies in the country, State-wise;
- (e) the number and names of the companies operational in the tea-garden sector and their annual income at present; and
- (f) the amount of CSR fund spent on different activities by the different tea companies in the country during the last five years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

- (a)and(b): Separate data for companies owned by scheduled Tribes is not maintained by Ministry of Corporate Affairs (MCA) as there is no such requirement under Companies Act, 2013.
- (c): There are 57 companies of North-Eastern States which have spent CSR fund on different activities as per filing data upto March 2022.
- (d): The details of number of companies registered and having active status/operational, state-wise are as under:-

S. No.	State/UT	Registered	Active/operational	
1	Andaman & Nicobar	597		464
2	Andhra Pradesh	40,232		25,898
3	Arunachal Pradesh	786		450
4	Assam	14,944		10,676
5	Bihar	48,304		33,776
6	Chandigarh	16,305		7,854
7	Chhattisgarh	13,842		10,267

8	Dadra & Nagar Haveli	650	477
9	Daman and Diu	425	265
10	Delhi	380,128	221,577
11	Goa	9,902	4,936
12	Gujarat	124,261	77,820
13	Haryana	68,422	50,254
14	Himachal Pradesh	8,052	4,722
15	Jammu & Kashmir	7,961	4,955
16	Jharkhand	19,603	14,182
17	Karnataka	153,347	98,764
18	Kerala	69,645	45,032
19	Lakshadweep	30	23
20	Leh and Ladakh	90	68
21	Madhya Pradesh	50,954	31,941
22	Maharashtra	455,701	283,892
23	Manipur	1,527	1,245
24	Meghalaya	1,184	701
25	Mizoram	270	194
26	Nagaland	737	386
27	Odisha	33,915	22,215
28	Puducherry	3,605	1,556
29	Punjab	37,331	20,615
30	Rajasthan	74,212	47,886
31	Sikkim	2	1
32	Tamil Nadu	172,771	95,182
33	Telangana	135,570	82,829
34	Tripura	970	784
35	Uttar Pradesh	152,809	108,096
36	Uttarakhand	12,104	8,812
37	West Bengal	222,770	132,606
_	Total	23,33,958	14,51,401
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(Above Data taken upto 30.04.2022).

(e) and (f): MCA does not maintain data separately for companies in the tea-garden sector and CSR fund spent by these companies. However, details of CSR expenditure by all Companies - (including tea companies) during last five financial years are as under:

Financial Year	2016-17	2017-18	2018-19	2019-20	2020-21
CSR Expenditure (in Rs. Cr.)	14,344.87	17,098.18	20,172.07	24,891.63	24,865.46

The above data is up to March 2022. The companies are required to file the CSR details for the financial year 2021-22 on or before 31.03.2023.
